

(c) Exporters registered with Tobacco Board are allowed to export tobacco. USSR, UK, Saudi Arabia, Yemen and Egypt are the major importers of Indian tobacco.

(d) and (e). There were complaints from China in regard to supply of sub-standard tobacco by India. Show cause Notices were issued by the Directorate of Marketing and Inspection on the packers and grading of tobacco under Agmark by these packers who also suspended. The matter is pending since some of the parties obtained stay orders from the High Court.

Disciplinary proceedings against the concerned Officers are being initiated.

(f) Grading and Marking of tobacco before export under Agmark is carried out on compulsory basis in order to ensure that good quality of tobacco is exported. Quality Control measures are being strictly enforced by the Directorate of Marketing and Inspection on exports of tobacco.

#### **Break-out of Blast Furnance of Bokaro Steel Plant**

1547. SHRI D. P. JADEJA : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether blast furnace number four of Bokaro Steel Plant had a break-out last year causing great loss to the Plant;

(b) whether any enquiry was conducted to look into the reasons for the break-out of this blast furnace;

(c) if so, the reasons for the break-out of this blast furnace; and

(d) whether any responsibility was fixed in this case ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) Yes, Sir. There was a break-out in blast furnace No.4 on September 11, 1984. This

had caused a production loss of about 32,000 tonnes of hot metal.

(b) Yes, Sir. SAIL had set up an enquiry committee of five experts, one of whom was the Chief Soviet Expert (Specialist in Blast Furnaces).

(c) The enquiry committee came to the conclusion that air got in contact with the outer surface of the carbon blocks (which are in direct contact with the hot metal) and eroded the outer surface of these carbon blocks, thereby causing the break-out of hot metal.

(d) The enquiry committee could not pin point responsibility on any individual.

[*Translation*]

#### **Advancing of Loans to Educated Unemployed in Surat**

1548. SHRI C.D. GAMIT : Will the Minister of FINANCE be pleased to state :

(a) the number of cases referred by District Industry Centre, Surat during 1983-84 and upto February, 1985 to each nationalised bank for advancing loans to educated unemployed persons under Self-Employment Scheme;

(b) whether grant of loans in the cases referred by District Industry Centre is either delayed or refused by branch managers of the banks ;

(c) if so, whether his Ministry have issued/propose to issue any instructions to banks for giving them loans without any difficulty; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). Under the monitoring system prescribed for the Scheme for providing Self-Employment Unemployed Youth district-wise data pertaining to each bank is not readily available. However, as per the information available,